

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No- 528/2019 in OA No-2021/2019

New Delhi, this the 17th day of January, 2020

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. A.K. Bishnoi, Member (A)

Jitendra Kumar, Aged-55 years, Group-S/o Sh. Jagdish Prasad Retired SSE/P. Way from Northern Railway, Muradabad Presently R/o B-2, Green Park Extension New Delhi-110016. Petitioner

(through Ms. Sonika for Sh. Yogesh Sharma)

Versus

- Sh. T.P. Singh
 General Manager
 Northern Railway, Baroda House, New Delhi.
- Sh. Arun Malik
 Chief Engineer/Track
 Northern Railway, Baroda House, New Delhi.
- 3. Sh. Ashwini Kumar A. Divisional Railway Manager (ADRM) Northern Railway, Muradabad.
- 4. Sh. Amit Kumar
 Divisional Engineer (ADEN)
 Northern Railway Headquarter
 Muradabad. ... Respondents

(through Sh. Satpal Singh with Ms. Neetu Mishra and Sh. Krishna Kant Sharma)





Hon'ble Mr. Justice L. Narasimha Reddy, Chairman

This contempt case is filed alleging that the respondents did not comply with the order passed in OA No. 2021/2019. The direction issued in the OA was to decide the issue raised by the applicant in the revision. Today, it is reported by the learned counsel for the applicant that the respondents have decided the issue, maybe against the applicant.

2. In view of these developments, this contempt case is closed, leaving it open to the petitioner to pursue the remedies, vis-a-vis, the order passed by the respondents.

(A.K. Bishnoi) Member (A) (Justice L. Narasimha Reddy) Chairman

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